

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.07/S.O./2012

Date : 25.09.2012

In exercise of powers conferred under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate Hon'ble Mr. Justice Dalip Singh to be the Administrative Judge with immediate effect. He shall dispose of the administrative business in accordance with Standing Order No.08/S.O. dated 25.09.2012.

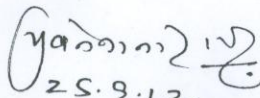
Sd/-
CHIEF JUSTICE

No.PA/RG/AJ/2001/1027

Date: 25.09.2012

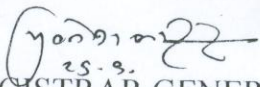
Copy forwarded to the following for information :-

1. the Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.), Rajasthan High Court, Jodhpur.
2. the Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. the Registrar (Vigilance)/ (Writs)/ (Class.)/ (Exam.), Rajasthan High Court Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.
7. A.O.J.(Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.


25.9.12
REGISTRAR GENERAL

Copy also to :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice Dalip Singh along with copy of Standing Order No.08/S.O./2012 dated 25.09.2012.
3. All Private Secretaries to Hon'ble Judges.


25.9.
REGISTRAR GENERAL